

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO.1364 TO BE ANSWERED ON: 06.02.2026

Import Dependence for Fertilizers

1364. Shri Rao Rajendra Singh:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has any data on the total imports of fertilisers to the country during the last three years, if so, the details thereof;
- (b) the specific measures taken by the Government to enhance the domestic production and supply of Di-Ammonium Phosphate (DAP) and Potassic fertiliser (MOP) in the country; and
- (c) the steps taken to increase the production of scientifically credible alternatives to the aforementioned fertilisers like Phosphate-rich organic manure (PROM) and NPK?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(Smt. Anupriya Patel)

- (a) : Yes. The details of total imports of fertilisers (Urea, DAP, MOP and NPK) during the last three years from 2022-23 to 2024-25 are as below:

Import of fertilizers (Urea, DAP, MOP and NPK) from 2022-23 to 2024-25				
<i>Qty in LMT</i>				
Year	Urea	As Reported by the Companies		
		DAP	MOP *	NPK
2022-23	75.80	65.83	18.66	27.52
2023-24	70.42	55.67	28.69	22.17
2024-25	56.47	45.69	35.41	22.72
MOP includes both Agriculture and Industrial use*				

(b) & (c) : The Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under NBS Scheme, P&K fertilizers are covered under Open General License (OGL) and companies are free to import/manufacture these fertilizers as per their business dynamics.

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To increase domestic fertilizer production and make country self-reliant the following measures have been taken by the Government:

- (i) D/o Fertilizers has issued guidelines dated 18.01.2024 to ensure reasonableness of MRP and encourage domestic production.
- (ii) Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS Scheme.
- (iii) The number of P&K fertilizers covered under NBS policy has increased from 22 grades in 2021 to 28 grades.
- (iv) Freight Subsidy on SSP, which is an indigenously manufactured fertilizer, has been approved since Kharif, 2022 to promote SSP usage for providing Phosphatic or 'P' nutrient to the soil.
- (v) To reduce import dependence on imported Potassic fertilizers, Potash Derived from Molasses (PDM), which is a domestically produced Potassic fertilizer, has been inducted under NBS scheme since Rabi, 2021.

Under the Policy on Promotion of Organic Fertilizer, Market Development Assistance (MDA) @ Rs. 1500/MT is provided to CBG/BG plants/Fertilizer Marketing Companies for sale of organic soil carbon enhancers like Fermented Organic Manure (FOM), Liquid FOM (LFOM) and also Organic fertilizer like Phosphate Rich Organic Manure (PROM) produced at CBG plants under GOBARdhan initiative, with total outlay of Rs. 1451.84 Crore (FY 2023-24 to 2025-26), which includes, a corpus of Rs. 360 Crore for research gap funding.
